

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 634 ..... 1995

Smt. Krishna Sahay ..... Applicant (s)

Versus  
Union of India ..... Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
	27/10/95	REGISTER  <i>Sw</i> Registrar	SPD for Rs 50/- has been filed. <u>Rs</u> 27/10/95.
1	30-10-95	<p>Shri Ashok Misra is directed by us to take notice for the Respondents in view of the case made out by the applicant that her representation dated 31.8.1995 is pending with the S.D.I.(P), Athgarh, for appointing her as E.D.Packer in Maniabandha E.D. S.O. The main grievance of the applicant is that without considering her representation, the authorities are likely to fill up the vacant post. Considering the prayer made, we deem it just and proper that the Respondents be directed to consider the representation of the applicant within three weeks from the date of receipt of copy of this order and shall not fill up the vacancy until the representation is disposed of.</p> <p>The learned counsel for the Respondents,</p>	<p>On this application, the Petition U/s 19 of CAT Act has been filed for appointment as E.D.H.C with interim order not to fill up the post for which the case is filed.</p> <p>for Regn P.</p> <p><u>Rs</u> 27/10/95</p> <p><u>SD</u></p> <p><u>Blm</u> 27.10.95</p> <p>Registrar S</p> <p>for Admn &amp; Infra Dr.</p> <p>Bench</p>

Recd notice  
Dated 26/10/95  
30/10/95

(B)

O A 634/95

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any taken on order)
		<p>Shri Ashok Misra undertakes to advise the Respondents accordingly, and in view of this undertaking given, the main application itself is disposed of at this stage.</p> <p><i>Shri</i> VICE-CHAIRMAN</p> <p><i>Anand</i> MEMBER (ADMN.)</p>	<p>free copy of order No-1 dt- 30-X-95 may be given to the applicants Counsel &amp; to Mr. Ashok Misra, Sr-S-C. with application copies.</p> <p><u>Ram</u> 31/10/95</p> <p>31/10/95</p> <p>S.O.</p> <p>Received one copy Suresh Kumar Rath 31/10/95</p> <p>Received the copy of the order dt- 30-10-95</p> <p><i>Shri Rath</i> 31/10/95 To Ashok Misra S.C. &amp; S.C.</p>